

city, a project allowance may be sanctioned but at reduced rates.

- (iii) To be eligible for the allowance, the staff should be employed on, or in connection with, the project and should reside within the project area or in a nearby locality

(b) The allowance is not intended to continue on a permanent basis and its continuance is dependent on the emergence of the necessary amenities of living. As these amenities become available the allowance is reduced, in stages where necessary, until it is withdrawn finally.

**Indian Feature Films purchased by Latin American countries**

3680 SHRI INDRAJIT GUPTA  
Will the Minister of FOREIGN TRADE be pleased to state

(a) whether 37 Indian feature films have been purchased for about Rs 22 lakhs by the Latin American countries of Ecuador, Bolivia and Peru,

(b) if so, whether this is the first such commercial transaction in the history of the Indian film industry, and

(c) whether Government are encouraging the Indian Motion Pictures Export Corporation to find out new overseas markets and if so, with what result?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Sale of fifty two Indian feature films valued at about Rs. 35 lakhs to the Latin American countries of Ecuador, Bolivia and Peru has been negotiated.

(b) Yes, Sir.

(c) Export of feature films has been canalised through State Trading Cor-

poration with effect from 1st November, 1972, and that organisation will work out plans for promoting exports of Indian films to foreign countries.

**Appointment of Chairman of Monopolies Commission**

3681 SHRI INDRAJIT GUPTA  
SHRI JYOTIRMOY BOSU

Will the Minister of COMPANY AFFAIRS be pleased to state.

(a) whether the Chairman of the Monopolies Commission has been appointed as a Judge in the Supreme Court; and

(b) if so the steps taken to ensure that the work of the Monopolies Commission is not hindered by the absence of Chairman?

THE MINISTER OF COMPANY AFFAIRS (SHRI RAGHUNATHA REDDY): (a) Yes, Sir.

(b) Steps are being taken to fill up the post. However the absence of the Chairman has not hindered the work of the Commission which has submitted two reports after the former Chairman's appointment as a Judge of the Supreme Court.

**Deficit Financing**

3692. SHRI BHALJIBHAI PARMAR:  
SHRI P. M. MEHTA:

Will the Minister of FINANCE be pleased to state:

(a) the deficit financing stipulated in the Plan documents during the first three Plans and the actual deficit financing undertaken; and

(b) the deficit financing undertaken during the period when only annual Plans were in operation after the Third Plan?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):** (a) and (b). A statement is lead on the Table of the House.

*Statement*  
*Deficit Financing by Central and State Governments*

	(Rs. crores)	
	As stipulated in the Plan document	Actual
<i>Five Year Plans</i>		
First Plan	290	338
Second Plan	1200	992
Third Plan	550	1133
<i>Annual Plans</i>		
1966-67	12	189
1967-68	14	224
1968-69	307	263

**NOTE.**— Deficit financing figures for the first two Plan periods are not strictly comparable with those for the subsequent Plan periods. While for the first two Plans, deficit financing comprised changes in the Central and State Governments' cash balances, net variation in the Reserve Bank of India's holding of treasury bills and the Reserve Bank advances to State Governments, beginning from the Third Plan, the concept has been widened to include Reserve Bank of India's support to long-term securities.

**Foreign Capital investment in India**

**3683. SHRI Y. ESWARA REDDY:** Will the Minister of FINANCE be pleased to state:

(a) what is the total amount of outstanding foreign business investments in India as on 31st October, 1972; and

(b) how much foreign capital investment is expected in the remaining period of the current Five Year Plan?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN):**

(a) According to a quick estimate made by the Reserve Bank of India, the provisional figures of total foreign investments outstanding as on 31st March 1971 are of the order of Rs. 1872.4 crores of which the outstanding foreign investment from private sources abroad is about Rs. 1319.7 crores only. More up-to-date estimate of such investments is not yet available.

(b) On a global basis the gross inflow of foreign investment (including loans) is estimated at Rs. 300 crores for the entire Fourth Five Year Plan period, (1969-70 to 1973-74). As against this, during the first two years of the Fourth Five Year Plan period, namely 1969-70 and 1970-71, the overall gross inflow has been estimated by the Reserve Bank of India to be at Rs. 240.3 crores. The above figure is exclusive of investments in the form of retained earnings of Rs. 47.0 crores.

**Repayment of Loans received from U.S.A.**

**3684. SHRI Y. ESWARA REDDY:** Will the Minister of FINANCE be pleased to state.

(a) what is the total amount of loans received by India from the United States;

(b) what is the annual debt repayment liability on these loans;

(c) how much of these have been repaid; and

(d) what are the details of the schedule worked out for repayment of these loans?